

(2023) 02 NCDRC CK 0082

National Consumer Disputes Redressal Commission

Case No: Consumer Case No.3716 Of 2017

Raj Kumar Singhal

APPELLANT

Vs

Ireo Waterfront Private Limited

RESPONDENT

Date of Decision: Feb. 28, 2023

Hon'ble Judges: Ram Surat Ram Maurya, Presiding Member; Dr. Inder Jit Singh, Member

Bench: Division Bench

Advocate: Anita Thakur

Final Decision: Partly Allowed

Judgement